

(b) Review of cooperation in the field of information and communication among the nonaligned countries, lowering of telecommunication tariffs; review of the working of the Nonaligned News Agencies Pool and of the Broadcasting Organisation of Nonaligned Countries (BONAC); and determining Coordination among nonaligned countries, were the main issues on the Agenda of the Conference.

(c) The Conference emphasised importance of the principles of collective self-reliance and mutual co-operation among nonaligned countries for making a concrete contribution towards correcting the imbalances of international flow of information and disparities in communication capabilities. The Conference adopted an Action Programme relating *inter alia* to the News Agencies Pool, Broadcasting Organisations of the Non-aligned Countries, telecommunication tariff reduction and cooperation in print media as well as films. It also recommended that the Ministers of Communication and of Information of countries acting as redistribution centres for Non-aligned News Agencies Pool might meet this year to work out practical proposals on telecommunication tariff reduction. The Conference finalised the criteria for the Intergovernmental Council for coordination of activities among the

nonaligned countries in the field of information and communication. It adopted Resolutions in support of UNESCO and against the use of Radio as an instrument of hostile broadcasts against nonaligned countries. The Conference also adopted the Jakarta Appeal to the Mass Media, reflecting the consensus on the lines along which media activity should be conducted for the common benefit of mankind.

Setting up of telephone exchanges in Andhra Pradesh

*33. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of COMMUNICATIONS be pleased to state—

(a) whether there is any proposal under Government's consideration to set up new telephone exchanges in Andhra Pradesh during the financial year 1984-85; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): (a) and (b) It is proposed to set up about 80 new Telephone exchanges in Andhra Pradesh during financial year 1984-85 as given in the statement laid on the Table of Rajya Sabha.

Statement

New exchanges to be opened in Andhra Pradesh during 1984-85.

Sl. No.	Name of Exchange	Type of Exchange	No. of lines
1	2	3	4
1.	Guntur Unit-II	Indigenous cross bar	2000 lines
2.	Charminar	Japanese crossbar (Imported)	6000 lines
3.	Saifabad	Electronic Digital Exchange (imported)	10,000 lines
4.	Donkeswar	Indigenous strowger (MAX-III small exchanges)	25 lines
5.	Choutupalle	Do.	Do.

1	2	3	4
		Indigenous strowger (MAX—III Small exchanges)	25 lines
6.	Kanekal	Do.	Do.
7.	Chinnakothapalli	Do.	Do.
8.	Kambadur	Do.	Do.
9.	Narsapuram	Do.	Do.
10.	Chabala	Do.	Do.
11.	Yullur	Do.	Do.
12.	Gagulapalle	Do.	Do.
13.	Kotakonda	Do.	Do.
14.	Velpanur	Do.	Do.
15.	Thungabhadra	Do.	Do.
16.	Telkaplli	Do.	Do.
17.	Velgal	Do.	Do.
18.	Amarabad	Do.	Do.
19.	Macherla	Do.	Do.
20.	Kothatalli.	Do.	Do.
21.	Nerva	Do.	Do.
22.	Doma	Do.	Do.
23.	Edulabad	Do.	Do.
24.	Raipore	Do.	Do.
25.	Arutla	Do.	Do.
26.	Loyapally	Do.	Do.
27.	Jabbaerangapir	Do.	Do.
28.	Shivampet.	Do.	Do.
29.	Ragode	Do.	Do.
30.	Dachepalli	Do.	Do.
31.	Kaalhar	Do.	Do.
32.	Chintalcheruon	Do.	Do.
33.	Alipur	Do.	Do.
34.	Inder Karsam	Do.	Do.
35.	Elamala	Do.	Do.
36.	Bhamur	Do.	Do.
37.	Mamillapadu	Do.	Do.
38.	Annammedu	Do.	Do.
39.	Armenipedu	Do.	Do.
40.	Deguva	Do.	Do.

1	2	3	4
41. Nidumusalla		Indigenous strowger (MAX—III Small exchanges)	25 lines
42. Marripadu		Do.	Do.
43. Cherlopalle		Do.	Do.
44. Ramasamudra		Do.	Do.
45. Sanchadandalpalli		Do.	Do.
46. Konakandla		Do.	Do.
47. Lakkna apalle		Do.	Do.
48. Revala		Do.	Do.
49. Bellamkomda		Do.	Do.
50. Peraballi		Do.	Do.
51. Kankalagunta		Do.	Do.
52. Ghallur		Do.	Do.
53. Nayali		Do.	Do.
54. Kutukulur		Do.	Do.
55. Malakapalli		Do.	Do.
56. B.R. Rachapalli.		Do.	Do.
57. Yallampeta		Do.	Do.
58. Neredpalli		Do.	Do.
59. Navabpet		Do.	Do.
60. Venkatapur		Do.	Do.
61. Challagariga		Do.	Do.
62. Taduvai		Do.	Do.
63. Tatikonda.		Do.	Do.
64. Mustial		Do.	Do.
65. Mellampalli		Do.	Do.
66. Nadanam		Do.	Do.
67. Neremupalli		Do.	Do.
68. Nagaram		Do.	Do.
69. Sirshad		Do.	Do.
70. Pothureddipali		Do.	Do.
71. Govardhanagiri		Do.	Do.
72. Sultanapur		Do.	Do.
73. Kathalapuram		Do.	Do.

1	2	3	4
		Indigenous Stronger (MAX-III small exchanges 25 Lines)	
74.	Chevendra		
75.	Saguru	Do.	Do..
76.	Charhkonda	Do.	Do..
77.	Chennpuram	Do.	Do..
78.	Sakhavaram	Do.	Do..
79.	Lengamguttasa	Do.	Do.
80.	Sarbhavaam	Do.	Do.

Power projects of Kerala pending with the Central Government

*34. SHRI K. C. SEBASTIAN: Will the Minister of ENERGY be pleased to state:

(a) what are the names of power projects submitted by the Government of Kerala which are pending with the Central Government for clearance at present; and

(b) how long will it take to get each of these projects cleared?

THE MINISTER OF ENERGY (SHRI SHIV SHANKAR): (a) and (b) The present status of the 11 multi-purpose/hydro-electric schemes in Kerala pending with the Central Government are given in the Statement laid on the Table of the House.

Statement

Projects under consideration :

Scheme	Installed Capacity (MW)	Estimated Cost (Rs. crores)	Date of Receipt of Project Report	Present Status
1	2	3	4	5
Madupatty Small Hydro electric Scheme	1x2	2.92	May, 1983	Project has been cleared by the Central Electricity Authority and Department of Environment and recommended to the Planning Commission for inclusion in the State Plan. Approval of the Planning Commission is awaited.
Power Generation Scheme under Malampuzha Irrigation Project.	1x2.5	2.95	April, 1983.	Do.
Muvathupuzha Valley Hydro Electric Project.	1x6	7.8	August, 1983.	Do.
Puyankutty	2x120	250.00	April, 1981	The Project report of Puyankutty Project (2x120 MW) has been cleared by the Central Electricity Authority subject to the clearance of the project